

ITEM NO.1

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 880/2020

DR. JOE JOSEPH & ORS.

Petitioner(s)

VERSUS

STATE OF TAMIL NADU & ORS.

Respondent(s)

IA No. 34931/2021 - APPLICATION FOR PERMISSION
 IA No. 115585/2020 - APPLICATION FOR PERMISSION
 IA No. 79129/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 163559/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 161983/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 159153/2021 - INTERVENTION APPLICATION
 IA No. 1136/2022 - INTERVENTION/IMPLEADMENT
 IA No. 165569/2021 - INTERVENTION/IMPLEADMENT
 IA No. 159084/2021 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 3924/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.32597/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (C) No. 771/2021 (PIL-W)

(FOR ADMISSION .)

W.P. (C) No. 1225/2021 (PIL-W)

(FOR ADMISSION and IA No.144692/2021-EXEMPTION FROM FILING O.T. and IA No.144691/2021-APPROPRIATE ORDERS/DIRECTIONS.)

W.P. (C) No. 86/2022 (X)

(FOR ADMISSION and IA No.18290/2022-EX-PARTE AD-INTERIM RELIEF and IA No.18291/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 05-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE MR. JUSTICE ABHAY S. OKA
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties :

Mr. Tushar Mehta, SG
 Ms. Aishwarya Bhati, ASG
 Mr. Sanjay Jain, ASG
 Mr. Rajat Nair, Adv.
 Ms. Shradha Deshmukh, Adv.

Ms. Vanshaja Shukla, Adv.
Ms. Poornima Singh, Adv.
Ms. Manisha Chava, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Jaideep Gupta, Sr. Adv.
Mr. G. Prakash, AOR
Mr. Jishnu M.L., Adv.
Ms. Priyanka Prakash, Adv.
Ms. Beena Prakash, Adv.
Mr. Anoop R., Adv.

Mr. Shekhar Naphade, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv. (AAG)
Mr. N.R.Elango, Sr. Adv.
Mr. G. Umapathy, Sr. Adv.
Mr. D. Kumanan, AOR

Dr. S. Gopakumaran Nair, Sr. Adv.
Mr. T. G. Narayanan Nair, AOR
Mr. Sooraj T. Elanjickal, Adv.
Ms. Priya Balakrishnan, Adv.
Mr. Ashwin Kumar M.J., Adv.

Mr. Wills Mathews, Adv.
Mr. Ginesh P., Adv.
Mr. Mathen Joseph, Adv.
Mr. Devendra Kumar Tewari, Adv.
Mr. Rakesh Garg, Adv.
Mr. Ashish Gopal Garg, Adv.
Mr. Paul John Edison, Adv.
Ms. Shweta Garg, AOR

Mr. V. K. Biju, AOR
Ms. Ria Sachthey, Adv.
Mr. Chetanya Singh, Adv.
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Abhay Pratap Singh, Adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.
Mr. Umang Tripathi, Adv.
Mr. Rajeev Yadav, Adv.
Ms. Aayushi, Adv.

Mr. Mathews J. Nedumpara, Adv.
Ms. Manju Jetley, AOR

Ms. Merry S.Mathew, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Akhileshwar jha, Adv.
Ms. Kavita M.S. Sebbi, Adv.

Mr. Satish Murthi, Adv.

Ms. Uma Devi. M, AOR

Mr. C.R. Jayasukin, Adv.

Ms. Divya Mishra, Adv.

Mr. Narender Kumar Verma, AOR

Mr. Manoj V. George, Adv.

Mr. Zulfiker Ali P. S, AOR

Ms. Shilpa Liza George, Adv.

Mr. Faisal M. Aboobacker, Adv.

Ms. Lakshmi Sree P., Adv.

Mr. Augustine Peter, Adv.

Ms. Akriti Jai, Adv.

Mr. N. Subramaniyan, Adv.

Mr. Pranav Sachdeva, AOR

Mr. Jatin Bhardwaj, Adv.

Ms. Neha Rathi, Adv

Mr. Prabu Ramasubramanian, adv.

Mr. Raghunatha Sethupathy B., Adv.

Ms. Priya R., Adv.

Mr. K. Paari Vendhan, AOR

UPON hearing the counsel the Court made the following

O R D E R

List these matters on 07.04.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(DIPTI KHURANA)
COURT MASTER (NSH)